NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 206/17	Hearing	391 / 394	Zigma Modular Systems Pvt. Ltd.
CP 220/16				

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

JADVOCATE FOR PETITIONER

Nidlu 19.07.17

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SPJ Legn

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Previous counsel for petitioner is present. Shri Saji P. John of SPJ Associates, undertakes to file vakalat for Petitioner Company. He requested time to file vakalat. None appeared from the office of RD, ROC and OL.

Objections raised by the Hon'ble High Court of Karnataka not complied.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)